

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 202 OF 2016

Dated: 27th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Sasan Power Ltd. ... Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur

Counsel for the Respondent(s) : Mr. K. S. Dhingra for R-1

Mr. G. Umapathy
Mr. Aditya Singh for R-2

Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava for R-3 to 6

Ms. Vasudha Sen
Mr. Mangesh Krishna for R-10

Mr. Mohit Aggarwal
Mr. Rahul Dhawan for R-11 & 12

Ms. Poorva Saigal
Mr. Shubham Arya for R-7, 9 & 14

ORDER

Learned counsel for the appellant seeks two weeks more time to file rejoinder. He may take steps to file the same on or before 12.10.2017 after serving copy on the other side.

List the matter on **11.12.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**